

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.246/2015
in
OA No.4338/2014**

this the 21st day of January, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Mr. Shekhar Agarwal, Member (A)**

1. Satyendra Kumar aged about 55 years,
S/o Sh. Sita Ram,
R/o RZ-108A, Mahindra Park
New Delhi-110059
Working as Dy. Director General (E) (I/C)
2. R.K. Saini, aged about 55 years
s/o late Sh. Baljeet Singh,
R/o C-67, Sector B1,
Tronica City, Ghaziabad, UP.
Working as Dy. Director General (E) (I/C)
3. Neelam Singh, aged about 47 years,
D/o Sh. B.P. Singh,
R/o 477, Nambari Railway Colony,
Maligaon, Guwahati,
Working as Director General (E) (I/C)
4. Deepak Joshi, aged about 48 years
S/o Sh. H.B. Joshi,
R/o SP-66, II Floor, Pitampura,
SP Block, New Delhi.
Working as Director General (E) (I/C)
5. Jayant M. Kharche, aged about 51 years,
S/o Sh. M.L. Kharche,
R/o U-27, HUDCO Place,
Andrews Ganj, New Delhi-110049
Working as Director General (E) (I/C)
6. Ruchi Agrawal, aged about 47 years,
W/o Sh. Sudhir Gupta,
R/o Flat No.1004, OASIS, emrald heights,
Ramprastha Green,
Vaishali, 5-7, Ghaziabad,
Working as Dy. Director General (E) (I/C)
7. Neeraj Goel, aged about 46 years,
S/o Late Sh. R.C. Goel,
R/o A-5050, Katyayani Society, Phase-I,
Sec-6, Dwarka, New Delhi

Working as Director General (E) (I/C)

8. Raju Varghese, aged about 49 years,
S/o Sh. M.T. Varghese,
R/o 32 CP Nagar, Multeda,
PO Trivandrum-695025.
Working as Dy. Director General (E) (I/C)
9. Prakash Veer, Aged about 46 years,
S/o Sh. Babyu Ram Arya,
R/o A-206, Himalya Society, Sector-5,
Vasundhra, Ghaziabad
Working as Dy. Director General (E) (I/C)
10. Rakesh Kumar, aged about 59 years,
S/o Sh. Rehtu Lal,
R/o E 2/5, Radio Colony,
Kingsway Camp, Delhi-110009.
11. S. Vadivazaran, aged about 49 years,
S/o Sh. M. Sakthi Vadivel,
R/o WZ-2172A, Rani Bagh,
Delhi-110034.
Working as DDG(E) (I/C), DG: AIR.
12. Subramoniam G.S., aged about 59 years,
S/o Sh. G.S. Sitaraman,
R/o F307, Sahakara Nagara 10th
Bangalore-92,
Working as DDG (E) (I/C), AIR Bangalore,
13. Sanjeev Kumar Saxena, aged about 46 years
S/o Sh. Jai Prakash Saxena,
R/o 40, Sadbhawana Apartment,
Plot No.13, IP Extn.,
Delhi-110092
Working as Dy. Director General(E) (I/C)
14. Padarabinda Das, aged about 52 years,
S/o Sh. Kanhu Charan Das,
R/o 47-C, Pocket-6, DDA MIG,
Mayur Vihar, Ph.-III,
Delhi-110096
Working as Dy. Director General (E) (I/C)
15. Prem Prakash Shukla, aged about 49 years
S/o Sh. G.P. Shukla,
R/o 6/317, Vineet Khand, Gomti Nagar,
Lucknow-226010 (UP)
Working as Dy. Director General (E) (I/C)
DDK, Lucknow.

16. Vijay Prakash Yadav, aged about 49 years
 S/o Sh. Shiv Narain,
 R/o E-1/4, Radio Colony,
 Kingsway Camp,
 Delhi-110009.
 Working as Dy. Director General (E) (I/C)
 HPT AIR Kingsway Camp.Petitioners

(By Advocate: Shri S.N.Sharma)

VERSUS

1. Union of India, through
 Shri Bimal Julka
 The Secretary
 Ministry of Information and Broadcasting
 Shastri Bhawan, New Delhi – 110 001.
2. Shri Fayyaz Sheheryar
 Director General
 All India Radio, Aakashwani Bhawan
 Parliament Street, New Delhi – 110 001.
3. Ms. Vijayalaxmi Chhabra
 Director General
 Doordarshan, Mandi House
 New Delhi – 110 011.
4. UPSC, through
 Shri Ashim Khurana
 The Secretary
 Dholpur House
 Shahjahan Road
 New Delhi Respondents.

(By Advocate: Shri D.S.Mahendru
 Shri Shubham Puri for Shri Gaurang Kanth for R-2)
 Shri Ravinder Aggarwal for R-4)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

Heard both sides.

2. The present Contempt Petition is filed alleging violation of the order of this Tribunal in OA No.4338/2014 dated 09.12.2014 whereunder this Tribunal directed the respondents as under :-

"2. In view of the above submissions made by the applicants, we dispose of this OA at the admission stage with direction to the respondents to consider the aforesaid representation of the applicants and pass appropriate orders in the matter. They shall also consider the present OA as an additional representation on behalf of the applicants in the matter. The applicants shall be informed of their decision by reasoned and speaking order within one month from the date of receipt of a copy of this Order. No costs."

3. In compliance of the aforesaid order of this Tribunal, the respondents have passed a speaking order dated 17.08.2015 vide Annexure R-1.

4. In the circumstances and in view of the substantial compliance of the orders of this Tribunal, nothing survives in this CP. Accordingly, the CP is closed. Notices are discharged. However, applicant is at liberty to question the order now passed by the respondents, if they are still aggrieved, in accordance with law. No costs.

(SHEKHAR AGARWAL)
Member (A)

(V. AJAY KUMAR)
Member (J)

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